

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1785
TO BE ANSWERED ON 13.12.2023**

CONSTRUCTION OF ROB NEAR BAURIA

1785. SHRIMATI SAJDA AHMED:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of Road Over Bridges (ROBs) that have been sanctioned and pending for sanction in the State of West Bengal;**
- (b) whether the Road Over Bridge (ROB) near Bauria Station under the Kharagpur Division of South Eastern Railway (SER) has been sanctioned;**
- (c) if so, the time by when the Railways intends to commence the construction work for the proposed ROB in Bauria;**
- (d) whether the project for construction of ROB near Bauria is being 100% financed by the Railways;**
- (e) if so, the details thereof; and**
- (f) if not, the pattern of funding for the same?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF
UNSTARRED QUESTION NO. 1785 BY SHRIMATI SAJDA AHMED
TO BE ANSWERED IN LOK SABHA ON 13.12.2023 REGARDING
CONSTRUCTION OF ROB NEAR BAURIA**

(a): Total 97 Nos. of Road Over Bridges have been sanctioned in the State of West Bengal. Sanctioning of works of Road over Bridge (ROB) / Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway.

(b) to (f): Work for construction of ROB between Nalpur & Bauria station in lieu of Level Crossing (LC) No. 18 at Km. 23/17-19 was sanctioned on cost sharing basis with State Govt. of West Bengal in 2011-12. In June' 2023, State Govt. has requested Railway to execute this work on entire Railway cost as they are not in a position to share the cost. Such proposals are considered by Ministry of Railways based on its impact on safety in train operations, mobility of trains, impact for road users etc.
